

REGISTRAR COURT. 2

SECTION XIV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SURINDER S. RATHI

IA 3/2016, in Petition(s) for Special Leave to Appeal (C) No(s).
38136/2013

DHIRAJ DAS & ORS.

Petitioner(s)

VERSUS

THE STATE OF ASSAM & ORS.

Respondent(s)

IA No. 3/2016 - CHANGE OF ADVOCATE ON RECORD)

WITH

SLP(C) No. 69/2014 (XIV)
(List SLP (C) No. 69/2014 and 10855/2014 before the Hon'ble Court
after completion of service in connected matters.)

SLP(C) No. 17364/2014 (XIV)

SLP(C) No. 17366/2014 (XIV)

SLP(C) No. 10855/2014 (XIV)
(List SLP (C) No. 69/2014 and 10855/2014 before the Hon'ble Court
after completion of service in connected matters.)

SLP(C) No. 10856/2014 (XIV)

SLP(C) No. 10859/2014 (XIV)

SLP(C) No. 26879-26881/2014 (XIV)

Date : 31-07-2019 These matters were called on for hearing today.

For Petitioner(s) Ms. Diksha Rai, AOR
Mr. Vikash Singh, AOR

For Respondent(s) Mr. Shuvodeep Roy, AOR
Mr. Pushpinder Singh, Adv.

Mr. Gurmeet Singh Makker, AOR

M/S. Corporate Law Group, AOR

Mr. Azim H. Laskar, Adv.

Mr. Abhijit Sengupta, AOR

Mr. B. Krishna Prasad, AOR

UPON hearing the counsel the Court made the following
O R D E R

SLP(C) No. 38136/2013

Ld. Counsel for petitioners has not filed dasti proof in respect of respondent Nos. 5, 6, 9, 10, 13 and 16 despite grant of last chance. Viewed thus, the matter be processed for listing before the Hon'ble Judge in Chambers for further directions. Await orders. List thereafter.

SLP(C) Nos. 69, 10855 and 26879-26881/2014

Being complete matters, place the same before the Hon'ble Court, as per rules.

SLP(C) Nos. 17364, 17366, 10856 and 10859/2014

Since petitioners are unrepresented, the matter be processed for listing before the Hon'ble Judge in Chambers.

SURINDER S. RATHI
Registrar

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